F. No. J-11017/13/2018-Judicial (Part-1) Government of India Ministry of Law & Justice Department of Legal Affairs (Judicial Section)

Shastri Bhawan, New Delhi, Dated 22nd November, 2018

ORDER

The President is pleased to engage **Shri Chandra Shekhar Pandey**, Advocate as Senior Panel Counsel for conducting Central Govt. litigation (except cases of Railways & Taxation) before the High Court of Jharkhand at Ranchi, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

High Court of Jharkhand at Ranchi Senior Panel Counsel

Name of Advocate	Contact details	Enrollment number
Shri Chandra Shekhar Pandey	Sarveshwari Nagar, Bazra, ITKI Road, PO-Hehal, PS-Sukhdeonagar, District Ranchi, Jhanrkhan-834005 Mob: 9006465483 Email: chandra81ranchi@gmail.com	642/2007

- 2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
- 3. Hindi version of this order will follow.

(S. R. Mishra) Additional Secretary

Copy for information to:-

- 1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- 2. Shri Rajiv Sinha, Asstt. SGI, High Court of Jharkhand at Ranchi.
- 3. The Registrar, High Court of Jharkhand at Ranchi.
- 4. Shri Chandra Shekhar Pandey, Sr. Panel Counsel as above.
- 5. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
- 6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 7. Guard File/Judicial Section with 5 spare copies.

Section Officer (Judicial) Phone: 011-23384945

Email: Judicial-dla@nic.in